

O.I.H.

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA
STARRED QUESTION NO. 15
TO BE ANSWERED ON 17.07.2017

**CONSTRUCTION OF ROAD ALONG PANAR, RAMGANGA AND SARYU RIVERS
UNDER PMGSY**

***15. SHRI MAHENDRA SINGH MAHRA:**

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether Government would allow construction of road along Panar, Ramganga and Saryu rivers, flowing on the border of three districts namely Almora, Bageshwar and Pithoragarh in Uttarakhand, under the Pradhan Mantri Gram Sadak Yojana (PMGSY);
- (b) if not, whether Government would accept such a request from the State Government; and
- (c) if not, the reasons therefor?

ANSWER
MINISTER OF RURAL DEVELOPMENT
(SHRI NARENDRA SINGH TOMAR)

- (a) to (c): A Statement is laid on the Table of the House.

Statement referred to in reply to para (a) to (c) of Rajya Sabha Starred Question No. 15 (15th position) for answer on 17.07.2017

(a) to (c): 'Rural roads' is a State subject and Pradhan Mantri Gram Sadak Yojana (PMGSY) is a one-time special intervention of Government of India to improve the Rural Infrastructure through construction of roads. The programme envisages connecting all eligible unconnected habitations by way of a single all-weather road (with necessary culverts and cross-drainage structures) as per Core Network in rural areas. The programme envisages connecting all eligible unconnected habitations with a population of 500 persons and above (as per 2001 Census) in plain areas and 250 persons and above (as per 2001 Census) in Special Category States (Arunachal Pradesh, Assam, Manipur, Meghalaya, Mizoram, Nagaland, Sikkim, Tripura, Himachal Pradesh, Jammu & Kashmir and Uttarakhand), Tribal (Schedule-V) areas, the Desert Areas (as identified in Desert Development Programme) and in Selected Tribal and Backward Districts (as identified by the Ministry of Home Affairs/Planning Commission). The PMGSY permits upgradation (to prescribed standards) of existing rural roads in districts where all the eligible habitations of the designated population size have been provided all weather road connectivity. For most intensive IAP blocks as identified by the Ministry of Home Affairs the unconnected habitations with population 100 and above (as per 2001 Census) would be eligible to be covered under PMGSY.

The PMGSY therefore permits construction of roads only to the unconnected eligible habitations, as enumerated in the first para and not merely along river banks.